

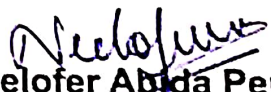
Bail Matter No.: 1909/2020
FIR No: 273/2020
PS: Prashad Nagar
State V Keshav @ Ashu

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.
Mr. Lokesh Khanna, learned counsel for the applicant.

At request, put up for the purpose already fixed for 14/12/2020. Interim order if any to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

Ball Matter No.: 700, 703, 704 & 705 / 2020

FIR No: 123/2020

PS: Hauz Qazi

State V Vijeta Saraswat, Smt. Sharma, Sunil Saraswat & Surya Kant Sharma

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Vivek Aggarwal, learned counsel for the applicants through VC.

Mr. Manoj Sharma, learned counsel for complainant alongwith complainant Jyoti Saraswat in person through VC.

SHO Inspector Prahlad Kumar in person.

IO ASI Narender in person.

At request, put up for the purpose already fixed for 16/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Aijda Perveen)

First Link, ASJ-NDPS/Central/08.12.2020

Bail Matter No.: 1856/2020
FIR No: 291/2020
PS: Sarai Rohilla
State V Shivam Kumar

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Yogesh Rathi, learned counsel for applicant through VC.

At request, put up for the purpose already fixed for 10/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

**Bail Matter No.: 1912/2020
FIR No: 172/2020
PS: Rajinder Nagar
State V Gaurav yadav**

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Atul Chaturvedi, learned counsel for the applicant through VC.

IO in person.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

**Bail Matter No.: 2030/2020
FIR No: 167/2020
PS: Rajinder Nagar
State V Gaurav yadav**

08.12.2020


Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Atul Chaturvedi, learned counsel for the applicant through VC.

IO in person.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)

First Link, ASJ-NDPS/Central/08.12.2020

**Ball Matter No.: 2042/2020
FIR No: 353/2020
PS: Lahori Gate
State V Karan Arora**

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

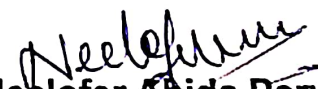
Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Abhey Kumar, learned counsel for the applicant.

Mr. Nitin Chawla complainant in person.

Request from IO received. The same be taken on record.

At request, put up for the purpose already fixed for 14/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

Bail Matter No.: 1926/2020
FIR No: 186/2019
PS: Kamla Market
State V Ajay Kumar Thakur

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Chander M. Maini, learned counsel for applicant through VC.

At request, put up for the purpose already fixed for 19/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

**Bail Matter No.: 1924/2020
FIR No: 186/2019
PS: Kamla Market
State V Mahesh Kumar Gupta**

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Chander M. Maini, learned counsel for applicant through VC.

At request, put up for the purpose already fixed for 19/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

Bail Matter No.: 1928/2020
FIR No: 201/2020
PS: Kamla Market
State V Suhail @ Sunny

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Ashok Kumar, learned counsel for applicant through VC.

At request, put up for the purpose already fixed for 17/12/2020.

Previous order be complied with afresh.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

Bail Matter No.: 2084/2020
FIR No: 236/2020
PS: Lahori Gate
State V Parvej @ Pajju

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Ayub Ahmed Qureshi, learned counsel for the applicant through VC.

IO HC Kamlesh in person.

Reply filed. Be taken on record.

At request, put up for the purpose already fixed for 11/12/2020. Interim order, if any, to continue till the next date of hearing.

Neelofer
(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

**Bail Matter No.: 1593/2020
FIR No: 271/2020
PS: Prasad Nagar
State V Naveen Giri**


08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Vijay Goswami, learned counsel for the applicant through VC.

At request, put up for the purpose already fixed for 18/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)

First Link, ASJ-NDPS/Central/08.12.2020

Bail Matter No.: 1083, 1084,1085,1086,1087 & 1089 /2020
FIR No: Kamal Bhandari,
Namita Dilawari,
Hemant Kumar, Ashok Kumar,
Hitesh & Nirmal Arora
PS: 287/2020
State V Sarai Rohilla

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for the applicant / accused.

Mr. Vijay Yadav counsel for the complainant.

At request, put up for the purpose already fixed for 21/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

Ball Matter No.: 914/2020
FIR No: 84/2019
PS: I.P. Estate
State V Shakir

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Narender Prabhakar, learned counsel for applicant through VC.

Mr. Punit Kumar Jain, proxy counsel for complainant.

Request for exemption received from the IO. The same be taken on record.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

**Bail Matter No.: 541 /2020
FIR No: 84/2019
PS: I.P. Estate
State V Ajit @ Aziz**

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

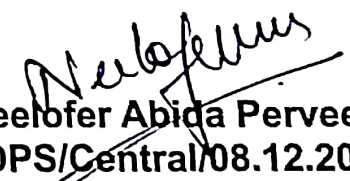
Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for applicant.

Mr. Punit Kumar Jain, proxy counsel for applicant / original complainant.

Request for exemption received from the IO. The same be taken on record.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


**(Neelofar Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020**

**Bail Matter No.: 541 /2020
FIR No: 84/2019
PS: I.P. Estate
State V Ajit @ Aziz**

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for applicant.

Mr. Punit Kumar Jain, proxy counsel for applicant / original complainant.

Request for exemption received from the IO. The same be taken on record.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


**(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020**

Bail Matter No.: 540 /2020
FIR No: 84/2019
PS: I.P. Estate
State V Sukha @ Imran Khan

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for applicant.

Mr. Punit Kumar Jain, proxy counsel for applicant / original complainant.

Request for exemption received from the IO. The same be taken on record.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

Ball Matter No.: 539 /2020
FIR No: 84/2019
PS: I.P. Estate
State V Fazar Mohammad

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

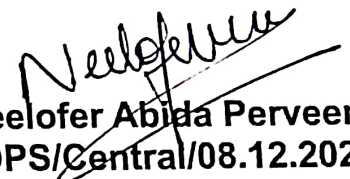
Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for applicant.

Mr. Punit Kumar Jain, proxy counsel for applicant / original complainant.

Request for exemption received from the IO. The same be taken on record.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

**Bail Matter No.: 517 /2020
FIR No: 84/2019
PS: I.P. Estate
State V V.K. Jain (Waziran)**

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for applicant.

Mr. Punit Kumar Jain, proxy counsel for applicant / original complainant.

Request for exemption received from the IO. The same be taken on record.

At request, put up for the purpose already fixed for 15/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020

Bail Matter No.: 2081/2020
FIR No: Amit Kansal
PS: 263/2020
State V Prashad Nagar

08.12.2020

Present bail application is taken up by the undersigned being first Link of the Court of Mr. Naveen Kumar Kashyap, learned ASJ-04 who is stated to be on leave today.

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for applicant.

Put up for the purpose already fixed for 10/12/2020. Interim order, if any, to continue till the next date of hearing.


(Neelofer Abida Perveen)
First Link, ASJ-NDPS/Central/08.12.2020